

**Motor Shramik Pension Scheme.**

The scheme was introduced in the State of Tripura w.e.f. November'2012. The eligibility of the scheme are the candidate should be citizen of India and permanent resident of Tripura, the age of applicant should be 55years and above and belonging to BPL cardholders and persons actually engaged in that profession minimum 10 years in this sector.

Funded fully by the State Government @ Rs. 500/- per head per month.

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